

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

MA 107 of 2002
OA 818 of 1996

Present : Hon'ble Mr. Nityananda Prusty, Judicial Member
Hon'ble Mr. N.D. Dayal, Administrative Member

Somnath Dubey

- VS -

S.E. Railway

For the Applicant : None

For the Respondents: Mr. K. Chakraborty, Counsel

Date of Order : 23-03-2004

O R D E R

MR. NITYANANDA PRUSTY, JM

Nobody appears on behalf of the applicant even on second call. Mr. Chakraborty, Ld. Counsel for the official respondents is present. On verification of records it is found that nobody appeared on behalf of the applicant on 18.2.2003, 13.5.2003, 8.8.2003, 18.11.03 and also on 10.2.2004. In view of above, as it appears the applicant is no more interested to proceed with the case. Accordingly, both the MA and OA are dismissed for default. No order as to costs.


Member (A)


Member (J)

DKN